

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/242(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> JULY 2024**

IN THE MATTER OF	<b>DAMODAR VALLEY CORPORATION VS SBIW STEELS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Rishav Banerjee, Adv. ] For the Operational Creditor  
Mr. Sayak Ranjan Ganguly, Adv. ]  
Ms. Srijani Ghosh, Adv. ]  
Ms. Indrani Majumdar, Adv. ]

Mr. Debdatta Saha, Adv. ] For the Respondent  
Mr. S. Dewanji, Adv. ]  
Mr. D. Deb, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the parties present.
2. Ld. Counsel for the Corporate Debtor seeks leave to file supplementary affidavit to bring on record certain documents which are required for adjudication. Let the same be done within ten days.
3. Let convenience compilation of the judicial orders passed in the connected matter be supplied before the next date of hearing.
4. List the matter on **30.07.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**